

**RBI cancels licence of the Ahilyadevi Mahila Nagari
Sahakari Bank Ltd.**

February 1, 2000

The Reserve Bank of India has cancelled the licence granted to the Ahilyadevi Mahila Nagari Sahakari Bank Ltd., Kalamnuri, Dist. Parbhani, Maharashtra to conduct banking business. The bank is precluded from transacting the business of 'banking' as defined in the Banking Regulation Act, 1949 (as applicable to Co-operative Societies) and it will not be in order for it among other things, to accept deposits from the public and allow withdrawals by cheque, draft, order or otherwise.

**Rupambara Padhi
Manager**

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